

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP (HC)/119 & 120/2017  
NAME OF THE TRASFEROR : MCGRAW HILL EDUCATION INDIA PVT LTD  
NAME OF THE TRANSFEREE : MCGRAW HILL EDUCATION SERVICES INDIA PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

S. BUVANESWARI

of DANIEL & GLADYS

S. Buvaneswari  
17/11/17

**ORDER**

Counsel for the Petitioner present. The representative of the Official Liquidator submitted that copy of the petition along with other documents has not been made available to the Official Liquidator. Counsel for the Petitioner is directed to make available the relevant documents to the Official Liquidator for the purpose of filing report in the matter. Counsel for the Petitioner is also directed to file affidavit in relation to the service on the Regulators before the next date of hearing. Put up on **18.12.2017** at **10.30 A.M.**

-Sd-  
MEMBER (TECHNICAL)  
ghk

-Sd-  
MEMBER (JUDICIAL)